

BENCH-II

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

CP.920/KB/2011

CORAM: Hon'ble Member (J) Ms. Manorama Kumari

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 1st August, 2017, 10.30 A.M

Name of the Company	Dr. Pramod Kandoi & Ors. -Vs- Sapoi Tea Company Ltd & Ors.		
Under Section	397/398		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. RETO BROTO MITRA Advocate
2. ARUPNATH BHATTACHARJYA. n
3. AIMON ABDULLA n
4. SOUMAYA Ghosh. n
5. A.L CHATTERJEE n

Petitioner

- Mr. Abhinavjit Mitra, Sr. Advocate
Mr. Deepnath Raychoudhury, Advocate
Mr. Soumik Mitra, Advocate
Mr. K.N. Jais, Advocate

For the Respondents
1, 2, 3, 6 & 7

MR. SHOURJYO MUKHERJEE, ADV
MR. PROSENJIT ROY, ADV

For Respondents 1-8, 2017
No. 4 Prosenjit Roy
01/08/2017

Mr. A. P. Gomes Adv

for R 10 to 14

A. P. Gomes
1/8/2017

01_08_2017- CP No.920/KB/2011 – Dr. Pramod Kandoi & Ors. Vs. Sapoi Tea Company Ltd. & Ors.

ORDER

Ld. Lawyer on behalf of the petitioner(s) as also respondent Nos.1,2,3,6,7 and 10 to 14 are present.

Both sides prayed for some time to complete arguments.

Fixed on 31.08.2017.

Sd/-
MANORAMA KUMARI
MEMBER(J)